

DIVISION BENCH

ITEM NO.101

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.84/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 1st July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	PRISM JOHNSON LIMITED V/S BHOLA SINGH JAIPRAKASH CONSTRUCTION LIMITED
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

- Sh. Vijayesh Atre, Adv. : *For the Operational Creditor*
Sh. Abhishek Mishra, PCS : *For the Corporate Debtor*

ORDER

Ld. Counsels representing the parties are present physically.

1. It is stated by the Ld. Counsels representing both the parties that the pleadings in the present matter are completed.
2. Let the written submissions be also filed by both the parties within a period of two weeks.
3. Let the matter be adjourned and to be heard finally on 18th July, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

1st July, 2024

*Kavya Prakash Srivastava
(Stenographer)*